

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**

SINGLE MEMBER APPEAL BRANCH

Appeal No. ST/298 /2008 – SM[BR] *2 ST / stay / 970 / 2008*

Date 21/10/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
S.K.BHOOTRA & CO

KUBER SADAN 45 G BLOCK, SRIGANGANAGAR,
RAJASTHAN

S.K.BHOOTRA & CO

Appellant

Vs

Respondent

C.C.E. JAIPUR I

I am directed to transmit herewith a certified copy of **Final order No. 1384 / 2008- SM[BR] & S/ 581/ 2008** dated 13.10.2008

passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

br
Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE CIRCLE, "C" SCHEME, JAIPUR 302005.

2. Adv. / Consult

MR.BIPIN GARG

B-1/1289,A-VASANT KUNJ, NEW DELHI

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15 Office Copy

16 Guard file

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Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

ST
ST/51970/08, In Appeal No.298 of 2008-SM (BR)

[Arising out of Order-in-Appeal No.156(GRM)ST/JPR-(/2007 dated 10.09.07 passed
by the Commissioner of Central Excise (Appeals), Jaipur]

Date of Hearing/ Decision:13.10.2008

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

-
1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982.
 2. Whether it should be released under Rule 27 of the :
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair copy :
of the Order?
 4. Whether Order is to be circulated to the Departmental :
authorities?

M/s. S.K. Bhootra & Co

...Appellants
[Rep. by Shri Bipin Garg, Advocate]
Vs.

CCE, Jaipur-I

...Respondent
[Rep. by Shri R.K. Saini, DR]

CORAM: **Mr. P.K. Das, Member (Judicial)**

Stay order No. 581/08-SM(DR)
Final Order No. 1384/08-SM(BR) /Dated: 13.10.2008

Per P.K. Das:

Ld. Advocate submits that the Applicant filed an application for
withdrawing their appeal as they have opted to go for Dispute Settlement
Scheme 2008 for redressal of Disputes in respect of Service Tax matter.

In view of that, the appeal is dismissed as withdrawn. Stay application is
dismissed.
Order dictated & pronounced in open court on 13.10.08.

(P.K. Das)
Member (Judicial)

Ckp.